IP Registration No.: IBBI/IPA-002/IP-N00048/2017-18/10132

During CIRP

2,09,63,096

1,61,37,42,656

Vora

Vora

Mr. Yogesh

Dhirajlal

TOTAL



96,54,23,001

Annexure-2

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025

List of unsecured financial creditors

Debt

Debt

Unsecured

Financial

NA

2,09,63,096

64,83,19,655

(Amount in ₹) Identification Details of claim admitted Remarks, ifany Name of Amount Amount of Amount Amount of **Details of claimreceived** contingent claim under No. creditor No. any mutual of claim verification dues, that reiected claim Nature of Amount Amount of Amount % share in Date of may be set receipt claimed claim claim covered by total amount off admitted guarantee of claims admitted During CIRP 1,55,09,90,382 58,55,67,381 NA 96,54,23,001 0 Glamour Unsecured The claim is considered as a India Private Financial claim from a Related Party Limited Debt and hence they have no voting rights but are Mr. Jitendra During CIRP 2,11,00,110 2,11,00,110 Unsecured NA allowed to Dhirajlal Financial participate in the SCC Vora Debt Meeting 2,06,89,068 Mr. Mahish During CIRP 2,06,89,068 Unsecured NA Dhirajlal Financial